

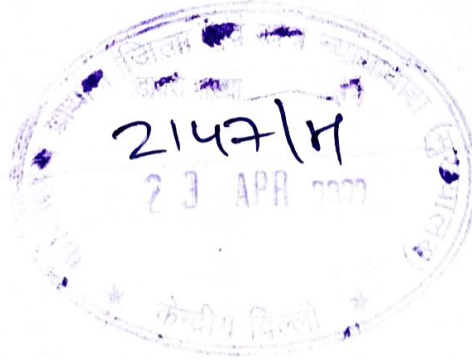
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.5(1)/Gaz/RACC/2022/ 12104-12188-C

Dated 23rd April, 2022

Copy forwarded digitally for information and necessary action to:-

1. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
2. In-charge, Computer Branch, Tis Hazari Court, Delhi for uploading this on the official website.
3. All the Branch In-charges, RACC, New Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge(PC Act)(CBI), RACC, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director General (Prisons), Tihar Jail, New Delhi.
7. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
8. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court Complex, New Delhi.
9. The Director, Directorate of Enforcement, New Delhi.
10. The Labour Commissioner, Civil Lines, Delhi.
11. The Commissioner of Police, Police Headquarter, Delhi.
12. The Honorary Secretary, Rouse Avenue District Court Bar Association, New Delhi.
13. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
14. The Chowki In-charge, Rouse Avenue Court Complex t, New Delhi.
15. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.



Geetanji
(Geetanji Goel)
Officer In-charge(Judicial)
for Principal District & Sessions Judge-
cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

HIGH COURT OF DELHI : NEW DELHI

No. 14 /G-I/Gaz.IA/DHC/2022

Dated, the 22nd April, 2022

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S.N o.	Name of officer (Ms./ Mr.)	From	To	District to which allocated	Remarks
1.	Shalinder Kaur	Principal Judge, Family Courts, New Delhi, PHC	Principal Judge (HQs), Family Courts, South-West, Dwarka	South-West	In a vacant Court
2.	Sunil Kumar Aggarwal	Judge In-charge, Mediation Centre, Central, THC	Principal Judge, Family Courts, North-East, KKD	North-East	In a vacant Court
3.	Harish Dudani	District Judge (Commercial Court), South-West, Dwarka	Principal Judge, Family Courts, New Delhi, PHC	New Delhi	Vice Ms. Shalinder Kaur
4.	Sanjay Garg-II	Special Judge [PC Act] [CBI]-18, Rouse Avenue Court Complex	Judge In-charge, Mediation Centre, Central, THC	Central	Vice Mr. Sunil Kumar Aggarwal
5.	Raghubir Singh	ADJ-1, East, KKD	Special Judge [PC Act] [CBI]-18, Rouse Avenue Court Complex	---	Vice Mr. Sanjay Garg-II

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

Sd/-

**(RAVINDER DUDEJA)
REGISTRAR GENERAL**

Dated, the 22nd April, 2022

Endst. No. 2132-2166
/G-I/Gaz.IA/DHC/2022

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
17. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
18. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
19. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
20. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
21. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
22. All Registrars, Delhi High Court, New Delhi.
23. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
24. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
25. The Pay & Accounts Officer, Tis Hazari, Delhi.
26. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
27. The Hony. Secretary, Delhi High Court Bar Association; Delhi High Court, New Delhi.
28. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
29. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
30. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
31. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
32. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
33. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
34. Personal file of the officer concerned.
35. Guard File.


Joint Registrar (Gaz.-1A)

Pl. get the needful done.

Chal
22/04/22

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